

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/467/2019  
NAME OF THE PETITIONER : INDIABULLS CONSUMER FINANCE LTD  
NAME OF THE RESPONDENTS : SELECT GALVA PVT LTD  
UNDER SECTION : SEC 7 RULE 4 OF IBC

| S.No. | Name (in Capital)                                 | Represented by         | Signature      |
|-------|---|------------------------|----------------|
| 1.    | DEV ESTHVAR. J<br>For M/s. Shivakumar &<br>Suresh | Counsel for Respondent | J. [Signature] |
| 2.    | A. Abdul Rahman<br>For M/s. Nathan And Assoc.     | Counsel for Petitioner | [Signature]    |

(12)

[IBA/467/2019]

**ORDER**

On the withdrawal memo filed by the Financial Creditor counsel, this IBA/467/2019 is hereby **dismissed as withdrawn**.

<sup>sp</sup>  
**(S.VIJAYARAGHAVAN)**  
Member (Technical)

<sup>sp</sup>  
**(B.S.V.PRAKASH KUMAR)**  
Member (Judicial)

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